

Annexure – 7

Name of the corporate debtor: ;J.P. Engineers Pvt Ltd Date of commencement of CIRP: 26th february 2020; List of creditors as on: 18.06.2024

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Department of Trade & Taxes (Delhi GST)	State	JP-013	29-01-2022	71,41,737.00	-	Vat and CST Demand for the FY 2016-17 to	NA	NA	NA	NA	NA	NA	71,41,737.00	NA	Belated Claim
2	Deputy Commissioner, State Tax, Jaipur	NA	JP-015	28-03-2023	2,00,200.00	NA	VAT demand for 16-17	NA	NA	NA	NA	NA	NA	2,00,200.00	NA	NA
3	Deputy Commissioner, Commercial Tax Department	State		04-08-2023	8,91,044.00	NA	Commercial tax	NA	NA	NA	NA	NA	NA	891044	NA	NA
4	Assistant Commissioner, Commercial Tax Department	State		12-06-2023	19,96,752.00	NA	Commercial tax	NA	NA	NA	NA	NA	NA	19,96,752.00	NA	NA
Total					1,02,29,733.00									1,02,29,733.00	-	